

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs), DELHI

CIRCULAR

Sub: Intimation regarding arrest/detention or any Criminal Case/Proceedings.

Attention of all the staff members is invited towards the earlier order bearing No.35233-905/Admn.II/Misc./2012 dated 26.07.2012 and to the following provisions of CCS (CCA) Rules, 1965:

i) **Rule 19 at Point-1, below Government of India's Decision:-**

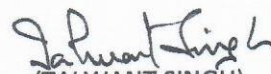
"A government servant should communicate the fact of his conviction in a criminal court to his Administrative Authorities/Superiors, as soon as possible."

ii) **Chapter-Suspension-General Orders, at Point-3:-**

"The Government Servant should intimate the fact of his arrest and the circumstances connected therewith, to his superior, promptly, even though he might have been subsequently released on bail."

It is impressed upon all the officials to adhere to the above provisions of CCS (CCA) Rules, 1965 and immediately intimate the department about the fact of their arrest/detention or conviction order passed by the Court of law, if so, in any criminal case/proceedings.

Non-compliance of above directions shall be viewed seriously.


(TALWANT SINGH)


District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

20069-20229
No. _____/Cir/Misc./Admn.II/2019

Dated, Delhi the 3-4-19

Copy to:

1. Ld. District & Sessions Judges, West, New Delhi, East, North-East, Shahdara, North, North-West, South, South-East and South-West Districts and D&SJ-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts with the request to circulate among all concerned.
2. All the Judicial Officers (DHJS & DJS), Central District, Tis Hazari Courts, Delhi with the request to circulate amongst all staff members posted under their control.
3. All the Sr. Administrative Officers (Judicial)/ Administrative Officers (Judicial)/ Accounts Officers/ Asstt. Accounts Officers / Branch-in-charges (Central District), THC, Delhi.
4. PS to undersigned.
5. For uploading on LAYERS.
6. For uploading on Website through LAYERS (R&I Branch (C), THC, Delhi.).


District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi